

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1185 of 2019**

**IN THE MATTER OF:**

**Edelweiss Asset Reconstruction Company Ltd.                      ...Appellant**

**Versus**

**Golden Glow Estates Pvt. Ltd. & Anr.    ...Respondents**

**For Appellant:                      Shri Buddy Ranganathan, Shri Sugam Seth, Shri  
Vikram Babbar, Shri Abu John Mathew, Shri  
Aditya Vashisth, Shri Menbhav Anand and Shri  
Shashank Kr. Lal, Advocates**

**For Respondent:                      Ms. Shivambika Sinha, Advocate (for RP)  
Shri Krishnendu Datta, Shri Shashank Agarwal,  
Advocates and Shri Rashaleet Kaur, AR (R-2)**

**O R D E R**

**10.01.2020**                      Learned Counsel for the Appellant informs that he is filing  
Rejoinder in office of Registry today.

Hence, the matter is adjourned to 23<sup>rd</sup> January, 2020.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

*Aks/md*